

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 487**  
TO BE ANSWERED ON 01.12.2021

**LAW FOR CYBER SECURITY**

**487. SHRI A. RAJA:**

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether the Government is considering standalone law for cyber security in the country to cater to new age cyber crimes and if so, the details thereof;
- (b) whether the proposed policy would keep in mind about the emerging technologies in the cyber security, if so, any study made to review the policy; and
- (c) the details of the timeline by which the draft policy would be ready for public scrutiny?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI RAJEEV CHANDRASEKHAR)

(a): Government is well aware of cyber security threats as the Internet grows and has developed multiple tools and policies including Indian Computer Emergency Response Team to deal with the same. Presently, there is no proposal with the Ministry for a stand-alone law in this regard.

(b) and (c): Do not arise.

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